

LIR No. 380/2017

Rahees vs M/s Genvine International Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : Shri Ram Raj Singh, AR for the workman.

None for the management.

The matter is fixed for service of management.

Workman is directed to file PF and notice of statement of claim be issued to the management after filing of PF, which is returnable before the Court on **21.11.2020**.

VEENA RANI

POLC/RADC

06.10.2020

LIR No. 381/2017

Riyazuddin M/s Genvine International Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : Shri Ram Raj Singh, AR for the workman.

None for the management.

The matter is fixed for service of management.

Workman is directed to file PF and notice of statement of claim be issued to the management after filing of PF, which is returnable before the Court on **21.11.2020**.

VEENA RANI

POLC/RADC

06.10.2020

LIR No. 382/2017

Khurshid M/s Genvine International Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : Shri Ram Raj Singh, AR for the workman.

None for the management.

The matter is fixed for service of management.

Workman is directed to file PF and notice of statement of claim be issued to the management after filing of PF, which is returnable before the Court on **21.11.2020**.

VEENA RANI

POLC/RADC

06.10.2020

LIR No. 383/2017

Javed Alam M/s Genvine International Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : Shri Ram Raj Singh, AR for the workman.

None for the management.

The matter is fixed for service of management.

Workman is directed to file PF and notice of statement of claim be issued to the management after filing of PF, which is returnable before the Court on **21.11.2020**.

VEENA RANI

POLC/RADC

06.10.2020

LIR No. 384/2017

Bhanu Prakash M/s Genvine International Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : Shri Ram Raj Singh, AR for the workman.

None for the management.

The matter is fixed for service of management.

Workman is directed to file PF and notice of statement of claim be issued to the management after filing of PF, which is returnable before the Court on **21.11.2020**.

VEENA RANI

POLC/RADC

06.10.2020

LIR No. 385/2017

Ram Babu M/s Genvine International Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : Shri Ram Raj Singh, AR for the workman.

None for the management.

The matter is fixed for service of management.

Workman is directed to file PF and notice of statement of claim be issued to the management after filing of PF, which is returnable before the Court on **21.11.2020**.

VEENA RANI

POLC/RADC

06.10.2020

LIR No. 386/2017

Safiq Ahmed M/s Genvine International Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : Shri Ram Raj Singh, AR for the workman.

None for the management.

The matter is fixed for service of management.

Workman is directed to file PF and notice of statement of claim be issued to the management after filing of PF, which is returnable before the Court on **21.11.2020**.

VEENA RANI

POLC/RADC

06.10.2020

LIR No. 387/2017

Mohd. Irfan M/s Genvine International Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : Shri Ram Raj Singh, AR for the workman.

None for the management.

The matter is fixed for service of management.

Workman is directed to file PF and notice of statement of claim be issued to the management after filing of PF, which is returnable before the Court on **21.11.2020**.

VEENA RANI

POLC/RADC

06.10.2020

LIR No. 388/2017

Chhote Lal M/s Genvine International Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : Shri Ram Raj Singh, AR for the workman.

None for the management.

The matter is fixed for service of management.

Workman is directed to file PF and notice of statement of claim be issued to the management after filing of PF, which is returnable before the Court on **21.11.2020**.

VEENA RANI

POLC/RADC

06.10.2020

LIR No. 436/2017

Suresh Pal M/s Genvine International Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : Shri Ram Raj Singh, AR for the workman.

None for the management.

The matter is fixed for service of management.

Workman is directed to file PF and notice of statement of claim be issued to the management after filing of PF, which is returnable before the Court on **21.11.2020**.

VEENA RANI

POLC/RADC

06.10.2020

LIR No. 302/2018

Praveen Kumar vs M/s Vision Plaza

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : None for the workman.

Shri Harvinder Singh, AR for the management.

The matter is fixed for service of management.

It is submitted by AR for the management that documents no received by the management and he will file his authority letter.

AR for the management is directed to file his authority letter on official email ID.

Matter stands adjourned for supplying of documents to the management on **20.01.2020**.

VEENA RANI

POLC/RADC

06.10.2020

LIR No. 3731/2018

Ajay Kumar vs M/s Sharp Mould Die

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : None for the workman.

Shri Manoj Kumar Bhagat, AR for the management.

The matter is fixed for filing of WS by the management.

Management is directed to file WS on official email ID with directions to supply advance copy of the same to the workman or his AR by the next date of hearing.

Matter stands adjourned for filing of WS on **03.12.2020.**

VEENA RANI

POLC/RADC

06.10.2020

LIR No. 171/2017

Om Parkash vs M/s Competent Software Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : None for the workman.
 None for the management.

Pleading of the parties complete. From the pleadings of the parties, following issues are framed :

- (1) Whether the domestic enquiry conducted was proper and fair? OPM*
- (2) whether the services of workman have been terminated illegally and unjustifiably by the management? ... OPW*
- (3) Relief.*

No other issue arises or pressed upon.

Now, matter stands adjourned for WE on **08.01.2020**. Workman is directed to file evidentiary affidavit with directions to supply copy of the same to the management or its AR by the next date of hearing.

VEENA RANI

POLC/RADC

06.10.2020

LC No. 1926/2016

Ashok Kumar vs M/s Bindra Textiles Others

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : None for the workman.

Shri M N Jha, AR for the management.

The matter is fixed for WE.

It is submitted by AR for the management that connected matter is fixed before the Court on 27.11.2020 and prays that the present matter may be also fixed on same date.

At request, matter stands adjourned for WE on **27.11.2020** with connected matter.

VEENA RANI

POLC/RADC

06.10.2020

LIR No. 7554/2016

Sablu vs M/s Shourya Printers

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **21.12.2020**.

VEENA RANI

POLC/RADC

06.10.2020

LIR No. 871/2018

V V N Murti vs M/s The HT Media Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : Shri Amit Srivastava, AR for the workman.
 Ms Raavi Birbal, AR for the management.

The matter is fixed for WE.

It is submitted by AR for the management that evidentiary affidavit not filed by the workman.

It is submitted by AR for the workman that he will file evidentiary affidavit within two weeks.

Workman is directed to file evidentiary affidavit on official email ID with directions to supply advance copy of the same to the management.

Matter stands adjourned for WE on **16.12.2020**.

VEENA RANI

POLC/RADC

06.10.2020

LCA No. 296/2016

Basti Ram Mathur vs North MCD

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : None for the workman.

Shri Vivek Chandra, AR for the management No. 1.

Ms Nishtha Chawla, AR for the management No. 2.

The matter is fixed for ME.

At joint request of both the managements, matter stands adjourned for ME on **10.11.2020**.

VEENA RANI

POLC/RADC

06.10.2020

LCA No. 479/2016

Elizabeth Thomas vs M/s Discipleship Centre

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : None for the workman.

Shri Alpha Dayal, AR for the management.

The matter is fixed for ME.

At request of AR for the management, matter stands adjourned for ME on **05.12.2020**.

VEENA RANI

POLC/RADC

06.10.2020

LCA No. 480/2016

Kamini Beedon vs M/s Discipleship Centre

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : None for the workman.

Shri Alpha Dayal, AR for the management.

The matter is fixed for ME.

At request of AR for the management, matter stands adjourned for ME on **05.12.2020**.

VEENA RANI

POLC/RADC

06.10.2020

LIR No. 2399/2016

Satish Chandra Bhatt vs Instt. Of Driving

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for arguments on application filed on behalf of the management no. 1 for amendment of WS under Order 6 Rule 17 CPC.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for arguments on application on **19.11.2020**.

VEENA RANI

POLC/RADC

06.10.2020

LIR No. 6416/2016

Rita Chaudhary vs Details

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : Shri Anil Rajpoot, AR for the workman.

Vikrant Chaudhary, AR for the management.

The matter is fixed for final arguments.

It is submitted by AR for the management that he wishes to file an application.

AT request, matter stands adjourned for filing of application by the management on **07.11.2020**.

VEENA RANI

POLC/RADC

06.10.2020

LIR No. 102/2016

Harish Chander vs M/s Nancy Crafts

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : Shri Anil Rajpoot, AR for the workman.

None for the management.

The matter is fixed for final arguments.

It is submitted by AR for the workman that he is not prepared for final arguments and will file his written submissions by the next date of hearing.

Both the parties are directed to file written submissions on official email ID.

Matter stands adjourned for final arguments on **12.11.2020.**

VEENA RANI

POLC/RADC

06.10.2020

LIR No. 6371/2016

Vinod vs Ashok Mehata Refco

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for order.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for order on **08.10.2020**.

VEENA RANI

POLC/RADC

06.10.2020

LCA No. 927/2016

Prem Nath Sharma vs DTC

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

06.10.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for order.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for order on **09.10.2020**.

VEENA RANI

POLC/RADC

06.10.2020